

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1121 OF 2004

New Delhi, this the 6th day of May, 2004

HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Shishupal Singh aged about 45 years,
Son of Shri Samanti Singh
Working as Junior Engineer Grade-I,
Northern Central Railway,
Tundla.

.....Applicant
(By Advocate : Shri H.P. Chakravorti)

Versus

1. The Union of India through
The General Manager,
Northern Railway, Baroda House,
New Delhi.

2. The Chief Signal and Telecom Engineer,
Northern Railway, Baroda House,
New Delhi.

3. The Chief Signal and Telecom Engineer,
Northern Central Railway,
Allahabad.

.....Respondents

ORDER (ORAL)

Learned counsel of the applicant states that the applicant has filed the revision petition on 6.9.2001 against the appellate order dated 13.8.2001 which is still pending for disposal. The learned counsel seeks permission to withdraw the present Original Application with liberty to pursue his remedy in accordance with law. Prayer is allowed.

2. Subject to aforesaid, this Original Application is dismissed as withdrawn.


(R.K. UPADHYAYA)

ADMINISTRATIVE MEMBER

/ravi/